



**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CHANDIGARH BENCH**

O.A.N0.060/01059/2019

Decided on: 23.12.2020

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Smt. Satinder Kaur daughter of Sh. Avtar Singh wife of Sh. Sandeep Kumar age 35 years presently working as Staff Nurse in Government Medical College and Hospital, Sector 32-B, Chandigarh, Pin-160032 (resident of House No. 878-A, Sector 43-A, Chandigarh-160043).

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Applicant

**(BY ADVOCATE: MR. P.M. KANSAL)**

VERSUS

1. Chandigarh Administration, Union Territory, Chandigarh through its home Secretary-cum-Secretary Medical Education and Research, U.T. Secretariat, Deluxe Building, Sector 9-D, Chandigarh, Pin-160009.
2. The Director Principal, Government Medical College and Hospital, Sector 32-B, Chandigarh, Pin-160032.
3. The Medical Superintendent, Government Medical College and Hospital, Sector 32-B, Chandigarh, Pin-160032.

**(BY ADVOCATE: MR. ASEEM RAI)**

Respondents



**ORDER (ORAL)**  
**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

1. Heard.
2. Both the learned counsel agree that the prayer of the applicant for grant of maternity leave has been allowed and O.A. has become infructuous.
3. O.A. is dismissed as having been rendered infructuous.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

Place: Chandigarh  
Dated: 23.12.2020

HC\*